

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 159-161 of 2020

In the matter of:

Ankur Jain

....Appellant

Vs.

Yogesh Bothra

....Respondent

Present

For Appellant: Mr. Punit singh Bindra & Ms. Simran Jeet, Advocates.

For Respondent: Mr. Swetab Kumar (Caveator), Mr. Gauraj Shah & Mr. Yogesh, Advocates.

ORDER
(Virtual Mode)

14.12.2020: According to the both sides, they pray for some more time being granted to settle the matter and to report the same before this Tribunal. According to their request the matter is adjourned by four weeks.

The Registry is directed to List the matter on **1st February, 2021.**

[Justice Venugopal M.]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

Sim/RR